

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:2788

ANSWERED ON:14.03.2013

E COURT

Hussain Shri Syed Shahnawaz

Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether the Ministry is implementing e-Courts related projects including video conferencing for upgradation of communication and information technology infrastructure of Supreme Court and High Courts in the country; and

(b) If so, the details thereof along with the funds spent in Andhra Pradesh for this purpose so far, State/UT-wise ?

Answer

MINISTER OF LAW & JUSTICE (DR. ASHWANI KUMAR)

(a) & (b) Government is implementing eCourts Integrated Mission Mode Project which envisages ICT enablement of 14,249 district and subordinate courts in the country, and upgradation of ICT infrastructure at the Supreme Court and all the High Courts. ICT enablement includes installation of computer hardware, local area network (LAN), application software, and provisions for internet connectivity. All these are undertaken and provided for, after the site has been made ready and civil work completed. As on 31st January 2013, 12,030 district & subordinate courts have been computerized in the Country. Statewise details are at Annex-I.

The ICT upgradation in High Court includes provision for rack servers, slim clients, touch screen kiosks, scanners, printers, UPS systems & local area network. Under the ICT upgradation of High Court of Andhra Pradesh, ` 2.27 crores has been utilised.

As for video conferencing, five of the High Courts, namely Rajasthan, Calcutta, Jammu & Kashmir, Himachal Pradesh & Gauhati have this facility. For Sikkim High Court, it has been approved by the Government. For district court complexes, video conferencing has been approved for 500 complexes, on a pilot basis.

eCourts Integrated Mission Mode Project (as on 31.1.2013)

S.No.	High Court	Approved number of Courts in the Project	Number of Courts Computerised	% Completion
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1	Allahabad	2053	1918	93.42
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2	Andhra Pradesh	937	652	69.58
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3	Bombay	1843	1980	107.43
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4	Calcutta	759	770	101.45
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5	Chhattisgarh	313	182	58.15
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6 Delhi	303	0	0.00
7 Gauhati	378	377	99.74
8 Gujarat	800	822	102.75
9 Jammu & Kashmir	172	131	76.16
10 Jharkhand	532	350	65.79
11 Karnataka	773	629	81.37
12 Kerala	402	348	86.57
13 Madhya Pradesh	1018	1052	103.34
14 Madras	779	536	68.81
15 Orissa	399	411	103.01
16 Patna	1060	156	14.72
17 Punjab & Haryana	589	673	114.26
18 Rajasthan	789	766	97.08
19 Himachal Pradesh	108	100	92.59

20 Sikkim	10	10	100.00
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21 Uttarakhand	232	167	71.98
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Total	14249	12030	84.43
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